

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 08th April, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 17/2015 (CZ)	Yashdeep Chaturvedi Vs. Divisional Railway Manager Habibgunj & 2 Ors.	Mr. Dharamvir Sharma Adv.	
FOR HEARING				
2.	Appeal No. 01/2015 (CZ)	Krishak Sehkari Karkhana Maryadit Vs. M.P. P.C.B & 2 Ors.	Mr. Dharamvir Sharma Adv. Mr. Om. S. Shrivastava, Adv. Ms. Parul Bhadoria Adv.	
3.	Appeal No. 02/2015 (CZ)	M/s Reva Kripa Sugars Pvt. Ltd. Vs. M.P. P.C.B & Anr.	Mr. Vishal Dhagat Adv. Ms. Parul Bhadoria Adv.	
4.	Appeal No. 03/2015 (CZ)	M/s Kareli Sugar Mills Pvt. Ltd. Vs. M.P. P.C.B & Anr.	Mr. Vishal Dhagat Adv. Ms. Parul Bhadoria Adv.	

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